

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION


No.HC.XXXVII-10/2017/2854/R.Cell

Dated Guwahati 18th September, 2017

The Gauhati High Court has been pleased to call following Grade-II officers for interview in connection with the promotion process from Grade-II to Grade-I of Assam Judicial Service as per the schedule below:-

INTERVIEW SCHEDULE

Sl. No.	Names of Officers	Date	Reporting Time
1.	Shri Dibya Jyoti Rajkhowa, Secretary-cum-Registrar, O/o the Lokayukta, Assam	30.10.2017	3.00 PM
2.	Shri Jogeswar Bora, Secretary, District Legal Services Authority, Jorhat	30.10.2017	3.00 PM
3.	Shri Sanjay Hazarika, Civil Judge & Asstt. Sessions Judge, Goalpara.	30.10.2017	3.00 PM
4.	Shri Nogen Senabaya Deori, Civil Judge & Asstt. Sessions Judge, Hailakandi	30.10.2017	3.00 PM
5.	Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhemaji	30.10.2017	3.00 PM
6.	Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon	30.10.2017	3.00 PM
7.	Dr. Manash Barua, Civil Judge & Asstt. Sessions Judge, Nalbari	30.10.2017	3.00 PM
8.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri	30.10.2017	3.00 PM
9.	Shri Utpal Rajkhowa, Secretary, District Legal Services Authority, Darrang, Mangaldoi	31.10.2017	3.00 PM
10.	Smti Mallika Dutta, Chief Judicial Magistrate, Dibrugarh	31.10.2017	3.00 PM
11.	Smti Nirmali Talukdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati	31.10.2017	3.00 PM


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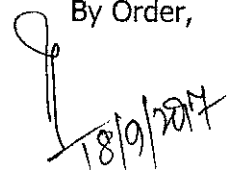
12.	Shri Syed Imdadur Rahman, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati	31.10.2017	3.00 PM
13.	Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta	31.10.2017	3.00 PM
14.	Smti Moushumi De, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	31.10.2017	3.00 PM
15.	Shri Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari	31.10.2017	3.00 PM
16.	Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Jorhat	31.10.2017	3.00 PM
17.	Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon	01.11.2017	3.00 PM
18.	Smti Rini Bharali, Counsellor, Family Court, Barpeta	01.11.2017	3.00 PM
19.	Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta	01.11.2017	3.00 PM
20.	Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati	01.11.2017	3.00 PM
21.	Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi	01.11.2017	3.00 PM
22.	Shri Nayan Shankar Baruah, Secretary, District Legal Services Authority, Dibrugarh	01.11.2017	3.00 PM
23.	Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Tinsukia	01.11.2017	3.00 PM
24.	Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji	01.11.2017	3.00 PM
25.	Shri Bablu Sutradhar, Chief Judicial Magistrate, Bongaigaon	02.11.2017	3.00 PM
26.	Shri Jayanta Kumar Das, Secretary, District Legal Services Authority, Barpeta	02.11.2017	3.00 PM
27.	Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati	02.11.2017	3.00 PM
28.	Shri Nasim Akhtar, Civil Judge & Asstt. Sessions Judge, Kokrajhar	02.11.2017	3.00 PM

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29.	Shri Kuntal Sarma Pathak, Joint Registrar (PM&P), Gauhati High Court, Guwahati	02.11.2017	3.00 PM
30.	Shri Roushan Lal, Chief Judicial Magistrate, Sivasagar	02.11.2017	3.00 PM
31.	Shri Biprajit Roy, Civil Judge & Asstt. Sessions Judge, Sivasagar	02.11.2017	3.00 PM
32.	Shri Kaushik Hazarika, Secretary, District Legal Services Authority, Kamrup (M), Guwahati	02.11.2017	3.00 PM
33.	Shri Chandranshu Chaturvedy, Research Officer, Judicial Academy, Assam	03.11.2017	3.00 PM
34.	Shri Pijush Pratim Bairagi, Chief Judicial Magistrate, Kamrup (M), Guwahati	03.11.2017	3.00 PM
35.	Shri Ratnadip Bhattacharjee, Secretary, DLSA, Kokrajhar	03.11.2017	3.00 PM
36.	Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	03.11.2017	3.00 PM
37.	Shri Subhrangsu Dhar, Chief Judicial Magistrate, Nagaon	03.11.2017	3.00 PM
38.	Shri Munmun B Sarma, Civil Judge and Assistant Sessions Judge, Sonitpur, Tezpur	03.11.2017	3.00 PM
39.	Shri Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon	03.11.2017	3.00 PM
40.	Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati	03.11.2017	3.00 PM
41.	Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat	03.11.2017	3.00 PM

Venue of Interview: Precincts of Gauhati High Court (New Building), Guwahati.

By Order,

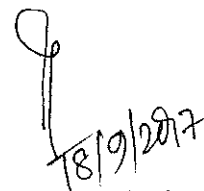


(M. K. Kalita)

Registrar (Vigilance)-cum-
In Charge Recruitment Cell,
Gauhati High Court, Guwahati.

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. The District & Sessions Judges of the concerned districts with request to intimate the concerned officers under their administrative control.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Court, Guwahati for immediate uploading of the Notification in the official website of the High Court under the caption "**Notification dated 18-09-2017 regarding Interview Schedule in connection with promotion from Grade-II to Grade-I of Assam Judicial Service.**"
10. PS to Hon'ble Mr. Justice _____Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.



(M. K. Kalita)

Registrar (Vigilance)-cum-
In Charge Recruitment Cell,
Gauhati High Court, Guwahati.